

FORM G
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Dreamz Infra India Limited
2.	Date of incorporation of corporate debtor	16-01-2012
3.	Authority under which corporate debtor is incorporated / registered	ROC –Bangalore
4.	Corporate identity number / limited liability identification number of corporate debtor	U70109KA2012PLC062065
5.	Address of the registered office and principal office (if any) of corporate debtor	577/B,2 nd , Floor, Outer Ring Road, Teachers Colony, Koramangala Bangalore KA 560034 IN
6.	Insolvency commencement date of the corporate debtor	20-08-2019
7.	Date of invitation of expression of interest	19-02-2020
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing on Email – dreamzcirp@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	As per section 29A and other provisions of the Insolvency & Bankruptcy Code, 2016. Available on the website of IBBI http://ibbi.gov.in/webfront/legal_framework.php
10.	Last date for receipt of expression of interest	05-03-2020
11.	Date of issue of provisional list of prospective resolution applicants	15-03-2020
12.	Last date for submission of objections to provisional list	20-03-2020
13.	Date of issue of final list of prospective resolution applicants	30-03-2020
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20-03-2020
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Information memorandum, request for resolution plan and evaluation matrix will be shared by the resolution professional with the shortlisted prospective resolution applicant(s) meeting the eligibility criteria as set out by the Committee of Creditors and compliance with section 29A of the I & B, Code, 2016 after receiving a confidentiality undertaking as per section 29(2) of the IBC 2016
16.	Last date for submission of resolution plans	19-04-2020

Abhishek

17.	Manner of submitting resolution plans to resolution professional	Through Soft copy to dreamzcirp@gmail.com & Speed post /registered post or by hand in a sealed cover Addressed to: 17/13, G. Floor, Old Rajinder Nagar, New Delhi, Delhi, 110060
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	19-05-2020
19.	Name and registration number of the resolution professional	Ashok Kriplani IBBI/IPA-003/IP-N00009/2016-2017/10071
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Ashok Kriplani 10/18, Ist Floor, Old Rajinder Nagar, New Delhi, Delhi, 110060 E-mail id: ashok.kriplani1956@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	Ashok Kriplani 17/13, G. Floor, Old Rajinder Nagar, New Delhi, Delhi, 110060 E-mail id: dreamzcirp@gmail.com
22.	Further Details are available at or with	Ashok Kriplani M. No. 9013358210 Email Id : dreamzcirp@gmail.com
23.	Date of publication of Form G	19-02-2020

Date: 19/02/2020
Bengaluru



Ashok Kriplani
Resolution Professional
For Dreamz Infra India Limited
IBBI/IPA-003/IP-N00009/2016-2017/10071
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